

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2016/325

Date: 18.07.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Balwant Singh S/o Shri Gushai Singh Nagarkoti , Probationer-Trainee Junior Personal Assistant , Rajasthan High Court, Jaipur Bench, Jaipur, is hereby accepted with effect from 04.07.2016(A.N.)

BY ORDER


REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)04/2013/1481

Date : 18.07.16

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. Senior Librarian, Rajasthan High Court, Jaipur Bench, Jaipur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court Bench, Jaipur.
7. Concerned Shri Balwant Singh S/o Shri Gushai Singh Nagarkoti, R/o-
H. NO. B-37, KHANPUR, J.J. COLONY, M.B. ROAD, SOUTH DELHI- 110080
8. Personal file.


REGISTRAR (ADMN.)